

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 06/Chd/Pb/2017
with
CA Nos. 80/2017 and 81/2017
alongwith
CAVEAT NO. 01/2017**

Kotak Mahindra Bank Ltd. ...Petitioner
Versus.

M/s Oswal Spinning & Weaving Mills Ltd. & Ors. ...Respondents

Present: Mr. Manish Jain Advocate with Ms. Divya Sharma, Advocate
for petitioner.
Mr. Anand Chhibbar, Sr. Advocate with Mr. Gaurav Mankotia,
Advocate for respondents.

Learned Senior Counsel for the respondents seeks time to argue
the case as he is stated to be in some personal difficulty today which is not
opposed by the learned counsel for the petitioner.

List the matter on 05.12.2017 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

November 03, 2017
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